

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2378
TO BE ANSWERED ON 19/12/2025

IMPLEMENTATION OF PRADHAN MANTRI GRAM SADAK YOJANA -IV

2378 Smt. Rajathi :

Will the Minister of Rural Development be pleased to state:

- (a) the number of unconnected habitations to be covered under Pradhan Mantri Gram Sadak Yojana -IV (PMGSY-IV) State-wise including the State of Tamil Nadu;
- (b) details of the funds allocated and released under PMGSY State-wise for the last five years, including under phase- IV for the State of Tamil Nadu;
- (c) the date on which Government has revised the guidelines to restrict funding for upgradation, renewal and maintenance of existing roads; and
- (d) whether Government is planning to introduce a component or provide flexibility under PMGSY for upgradation, renewal or maintenance of existing rural roads in such States?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): Under PMGSY IV programme (2024-2029), 40,547 habitations have been surveyed by States/UTs as unconnected habitations. The State-wise list of habitations surveyed as per PMGSY-IV guidelines including the State of Tamil Nadu is given in **Annexure-I**.

(b): The allocation of funds to the State for implementation of PMGSY depends, inter-alia, on works in hand, execution capacity of the State and unspent balance of previous year (s) available with the State. State-wise details of Central Share released during the last five years and current year including PMGSY-IV is given in **Annexure-II**. The Detailed Project Reports (DPRs) for the eligible habitations are awaited from the State. The fund under PMGSY-IV will be released to the State of Tamil Nadu by following due procedure after the submission of DPRs by the State Government.

(c): As per the PMGSY guidelines, the funding for upgradation, renewal and maintenance of existing roads is to be done by the State Governments. The monitoring of the maintenance of the roads and road structures built under PMGSY, which are in the DLP (Defect Liability Period) of 5 years from the completion of construction is done by the Ministry following the processes in the guidelines. On expiry of 5 year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per maintenance cycle, from time to time, to be funded by the State Governments.

(d): The objective of PMGSY III programme from 2019 to 2025, extended till March 2026, was up-gradation of roads. Under PMGSY III the sanctions were given for 1,22,388km out of the

target 1,25,000km. The PMGSY IV program launched in September 2024, is the latest vertical under implementation. The objective is to cover the unconnected habitations surveyed by the State governments as per the guidelines. Under PMGSY IV the funding for up-gradation, renewal and maintenance of existing roads is to be done by the State Governments. All road works sanctioned under the scheme are covered by initial five year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. States have to enter into a Memorandum of Understanding with the Ministry of Rural Development, Government of India, before launching of the scheme in the concerned State. As per this MoU, the States have to inter-alia provide adequate funds for the maintenance of roads constructed/upgraded under PMGSY for initial five years routine maintenance, and for further five year routine maintenance including periodic renewal as per requirement. Release of maintenance funds is required to be certified by the State, as per PMGSY guidelines, while submitting fund release proposals to the Central Government. Electronic Maintenance of PMGSY roads (eMARG), an online platform, has been implemented in all the States to monitor maintenance of PMGSY works for five years from the date of completion (i.e. under Defect Liability Period-DLP).

Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 2378 for answer on 19.12.2025 regarding “Unconnected Habitations surveyed by the State Governments under PMGSY IV”

Sr. No	State/UT	Habitations surveyed in GSS application as per PMGSY-IV eligibility criteria by the State Governments
1	Andhra Pradesh	413
2	Arunachal Pradesh	194
3	Assam	4670
4	Bihar	103
5	Chhattisgarh	2692
6	Gujarat	2443
7	Himachal Pradesh	1021
8	Jammu And Kashmir	2262
9	Jharkhand	2787
10	Karnataka	76
11	Kerala	2335
12	Ladakh	31
13	Madhya Pradesh	9246
14	Maharashtra	196
15	Manipur	303
16	Meghalaya	377
17	Mizoram	63
18	Nagaland	224
19	Odisha	2679
20	Punjab	1
21	Rajasthan	1740
22	Sikkim	283
23	Tamil Nadu	5
24	Telangana	173
25	Tripura	435
26	Uttar Pradesh	2174
27	Uttarakhand	873
28	West Bengal	2748
	Total	40547

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 2378 for answer on 19.12.2025

State-wise details of Central Share released during last five years and current year

(Rs. In Crore)

Sl. No.	Name of States/UTs	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26 (as on 15.12.2025)
1	Andaman & Nicobar	0	9.22	12.22	12.22	0.05	0.00
2	Andhra Pradesh	53.2	50	644.13	140.64	507.32	0.00
3	Arunachal Pradesh	952.31	1090.6	1018.74	339.9	609	184.47
4	Assam	2516.62	1591.5	664.91	391.29	79.24	101.72
5	Bihar	49.13	375	1443.23	963.37	1195.44	0.00
6	Chhattisgarh	924.48	394.41	995.87	401.77	325.24	203.46
7	Goa	0	0	0	0	0	0.00
8	Gujarat	79.08	195.5	266.63	298.41	220.65	0.00
9	Haryana	0	353.23	168.25	74.01	27.38	0.00
10	Himachal Pradesh	745.24	517.45	624.76	617.56	634.82	393.83
11	Jammu & Kashmir	1727.3	1328.34	717	1304.17	1028.25	30.60
12	Jharkhand	293.5	0	332.63	752.8	961.77	0.00
13	Karnataka	49.29	704.25	720.47	72.25	100.58	3.66
14	Kerala	89.97	0	106.76	54.25	122.27	45.67
15	Madhya Pradesh	1099.54	1392.25	1557.47	599.42	703.29	29.43
16	Maharashtra	0	0	743	1110.8	854.93	71.70
17	Manipur	420.66	742	744.98	161.29	2.81	0.32
18	Meghalaya	355.29	483.92	405.89	122.59	219.62	134.78
19	Mizoram	1.59	74.34	584.2	141.37	87.5	28.52
20	Nagaland	72.89	145.31	183.15	161.29	2.25	3.12
21	Odisha	774.29	404.12	1235.88	1262.55	712.39	78.12
22	Puducherry	0	11.66	24.72	0.27	25	0.00
23	Punjab	0	68.59	231.06	265.1	319.87	43.34
24	Rajasthan	237.15	917.51	199.9	404.79	450.46	155.81
25	Sikkim	195.5	107.28	263.33	94.37	70	33.08
26	Tamil Nadu	265.38	440	613.7	411.36	638.66	189.91
27	Telangana	0	86.38	321.43	296.9625	132.57	6.54
28	Tripura	69.57	73.88	267.59	185.03	172.75	17.43
29	Uttar Pradesh	123.9	1418.55	2068.57	2679.63	1968.6	0.00
30	Uttarakhand	1536.27	787	1297.16	551.05	815.5	114.96
31	West Bengal	969.31	49.94	381.03	99.275	225	126.79
32	Ladakh	50	140.79	109.97	37.5	113.81	59.57
Total		13651.46	13952.99	18948.61	14007.29	13327.03	2056.83
